RAJYA SABHA SECRETARIAT

PARLIAMENT HOUSE ANNEXE
NEW DELHI

No.RS.46/2015-Perl. Dated the 9th November, 2016

OFFICE MEMORANDUM

Rajya Sabha Secretariat proposes to urgently fill the post of Account Officer listed in the Annexure-I of the Office Memorandum, on deputation basis/re-employment basis from persons, who are working or have retired from the Government/Public Sector Organisations/Autonomous Bodies. The number of post and conditions of eligibility of post is given in the Annexure-I of this Office Memorandum.

2. The eligible candidates, who are below 65 years of age as on the last date of the receipt of the applications and are desirous of being considered for appointment to the above posts, may apply in the enclosed Application format as given in the Annexure-II of this Office Memorandum and the application, complete in all respects, should reach ‘The Joint Director (Personnel), Room No. 146, First Floor, Rajya Sabha Secretariat, Parliament of India, Parliament House Annexe, New Delhi-110001’ latest by 5.00 p.m. on 8th December, 2016. The applications of the serving employees are to be forwarded through proper channel along with attested photocopies of their CRs of last five years and vigilance clearance. The retired candidates may apply directly to this Secretariat.

3. No application received after 8th December, 2016 shall be entertained. Incomplete applications or applications received without CR dossier or vigilance clearance (in case of serving employees) shall be summarily rejected and no further correspondence in this regard shall be entertained.

(S. RANGARAJAN)
JOINT DIRECTOR

No.RS.46/2015-Perl.

Copy to :-

1. Office of the Hon’ble Chairman, Rajya Sabha
2. Office of the Secretary-General, Rajya Sabha
3. Office of Secretary
4. Office of the CEO, RSTV
5. All Ministries/Departments of Government of India/Chief Secretaries of all States/Union Territories/Lok Sabha Secretariat/ President’s Secretariat/ Vice-President’s Secretariat/ Supreme Court of India/C&AG of India/Election Commission of India-with a request to give wide publicity to this Circular in their Offices including Autonomous Bodies/Statutory Organizations/Public Sector Undertakings under their control.
6. Notice Board, Rajya Sabha Secretariat.
7. All Officers/Sections/P.S.s/P.A.s and Pay & Accounts Office, Rajya Sabha.
8. NIC - For placing the advertisement on the Intranet/Website of the Rajya Sabha Secretariat.
<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of the Post and Scale of Pay</th>
<th>No. of Post</th>
<th>Eligibility Conditions</th>
</tr>
</thead>
</table>
| 1. | **Account Officer** [Level 10 in the Pay Matrix (corresponding to the pre-revised scale of Pay Band 3 of Rs. 15600-39100 + Grade Pay of Rs. 5400/-)] | 1 | By selection on deputation/re-employment basis from amongst persons having at least 3 years experience in accounts and financial matters and holding or having held in the Government/ Public Sector organizations/ Autonomous bodies:-  
   i) Post(s) in PB-3 (Rs. 15600-39100) with a minimum Grade Pay of Rs. 5400/- or equivalent post(s); or  
   ii) Post(s) in PB-2 (Rs. 93000-34800) with minimum 3 years service in Grade Pay of Rs. 4800/- or a minimum of 6 years service in the Grade Pay of Rs. 4600/- or a minimum combined service of 6 years in the Grade Pay of Rs. 4600/- and Grade Pay of Rs. 4800/- or 10 years combines service in the Grade Pay of Rs. 4200/-, 4600/- and 4800/-.  
Possessing any one of the following qualifications:-  
(i) A pass in Subordinate Accounts Service or equivalent examinations conducted by any of the organized Accounts Departments of Central Government; or.  
(ii) Successful completion of training in cash and accounts work in Institute of Secretariat Training and Management or equivalent and three years experience in cash, accounts and budget work.  
Preference will be given to persons having:  
(i) Experience of dealing with financial/accounts matters of any TV Channel.  
(ii) Professional qualification or training in finance & accounts.  
(iii) Professional qualification or training in computers. |
Annexure-II

Application for posts in the Rajya Sabha Secretariat circulated vide O.M. dated 09.11.2016

1. Post applied for (in block letters):
2. Name (in block letters):
3. Address with telephone number & E-mail address:
4. Present Designation/Designation of post last held:
5. Organisation where working or retired from:
6. Date of retirement (wherever applicable):
7. Scale of Pay of the post presently held/last held & Basic Pay drawn:
8. Date of Birth:
9. Educational Qualifications:
10. Technical/Professional qualifications, if any:
11. Training:
12. Details of employment in chronological order:
   (Please enclose a separate sheet, duly authenticated)

<table>
<thead>
<tr>
<th>Sl. No</th>
<th>Name of the Ministry/Department Office</th>
<th>Post held</th>
<th>From</th>
<th>To</th>
<th>Scale of Pay</th>
<th>Nature of Duties</th>
</tr>
</thead>
<tbody>
<tr>
<td>(1)</td>
<td>(2)</td>
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<td>(4)</td>
<td>(5)</td>
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<td>(7)</td>
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</tbody>
</table>

13. Qualifications/experience prescribed for eligibility to the post applied for vis-à-vis qualifications/experience of the applicant (essential & desirable conditions to be indicated separately):

<table>
<thead>
<tr>
<th>Prescribed for the post</th>
<th>Possessed by the candidate</th>
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</thead>
<tbody>
<tr>
<td>Essential</td>
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<td>1.</td>
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<td>3.</td>
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<td>4.</td>
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<tr>
<td>Desirable</td>
<td></td>
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<tr>
<td>1.</td>
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<tr>
<td>2.</td>
<td></td>
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<td>3.</td>
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<tr>
<td>4.</td>
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</tbody>
</table>

Dated:              
Signature of the applicant
Address: _______________
Tele: ________________
CERTIFICATE
(In Case Of Serving Employee)

1. Certified that particulars furnished by Shri/Smt./Kum. __________________ have been verified from his/her record and found correct.

2. No vigilance case is either pending or contemplated against Shri/Smt./Kum.____________________. His/her integrity is certified.

3. No major or minor penalty was imposed on Shri/Smt./Kum.____________________ during the last 10 years as per records in the Ministry/Department.

SIGNATURE OF HEAD OF OFFICE/DEPARTMENT
WITH STAMP

PLACE:
DATE:

OR

UNDEARTAKING
(In Case Of Retired Employee)

1. I certify that all statements made in this application are true, complete and correct to the best of my knowledge and belief.

2. I certify that no vigilance/disciplinary case was either pending or contemplated against me in the Ministry/Department at the time of my retirement.

3. I certify that no major or minor penalty was imposed on me during the last 10 years of my service in the Ministry/Department.

4. I certify that I am eligible for the post applied for vis-à-vis the qualifications or experience prescribed for the said post by the Rajya Sabha Secretariat.

SIGNATURE OF CANDIDATE

PLACE:
DATE: